(c) if the answer to part (b) above be in ;ne negative, what are the reasons therefor?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) Ye_s Sir.

- (b) Under the extant rules, refund is admissible in such cases.
 - (c) Does not arise.

Posting of personnel clerk in Mathura

- •715. SHRI SURENDRA MOHAN: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government have received any complaint that a person declared medically unfit as senior Train Clerk in class A/3 has been posted as Personnel Clerk in Mathura against a vacancy which is to occur in August, 1979; and
- (b) if so, what are the details in this regard?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) Yes, Sir.

(b) A Senior Train Clerk was declared medically unfit for that post in March, 1965. Under the rules, such staff have to be given alternative employment. This employee is being utilised in the Train Clerk's Office at Mathura Junction for preparation of returns and statements. A long-term posting will made when a suitable vacancy arise.

Amendment of the Hindu Marriage Act,

*716. SHRI F. M. KHAN: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state;

(a) whether it is a fact that the Law Commission has recently re-1074 RS—3. commended that irretrievable breakdown of marriage should be introduced as one of the grounds of divorce in the Hindu Marriage Act, 1955; and

(b) if so, what is Government's reaction in this regard?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) Yes, Sir.

(b) The recommendation of the Law Commission is under examination.

Production of polyster fibre

t*717. SHRI SYED NIZAMUDDIN:

DR. LOKESH CHANDRA:

SHRI KRISHNA NAND JOSHI:

SHRI GIAN CHAND TOTU:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

- (a) what are the names and what is the share capital, capacity and production during the last three years of the companies producing polyster fibre and dimethyle terephthalate in the country; and
- (b) whether Government propose to issue more licences for increasing production of these items?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b) A statement is laid on the Table of the Sabha.

tPreviously Starred Question 567 transferred from the 10th August, 1978.